


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 18.04.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF ADVOCATE'S PETITIONER'S</i>	<i>NEME OF ADVOCATE'S RESPONDEN'T</i>
1	Dr.A.A.Bhansali,Advocate	S.B.CivilMisc.Tr.Pet.No. 149/2015,Divya V/s Hitesh	Mr.Usman Gani	Mr.....
2	Shri Mali Ram Pareek , Advocate	S.B.CivilMisc.Tr.Pet.No. 107/2014 Smt.Priya Sodha V/s Karan Singh	Mr.Pankaj Gupta	Mr.Bharat Singh
3	Dr. Pramila Acharya , Advocate	S.B.CivilMisc.Pet.No. 2787/2015,Vikas Bajaj V/s State & Ors.	Mr.D.S.Thind	Mr.Umesh Shrimali

CAUSE LIST 20.04.2016

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF ADVOCATE'S PETITIONER'S</i>	<i>NEME OF ADVOCATE'S RESPONDEN'T</i>
1	Shri D.S.Udhawat , Advocate	S.B.Civil Rev.No.56/2009,Chunila V/s Bhabhutmal & Ors.	Mr.Bharat Singh	Mr.C.S.Kotwani
2	Shri Rishi Vaishnav,Advocate	S.B.CivilMisc.AppealNo 368/2013,Brijmohan V/s Dwarka Prasad & ors.	Mr.B.S.Shandu	Mr.C.S.Kotwani
3	Shri Rishi Vaishnav,Advocate	S.B.CivilMisc.Appeal . No.266/2013,Smt.Poonam V/s Kuldeep singh	Mr.Rajesh Choudhary	Mr.P.K.Mathur
4	Shri Murlidhar Vaishnav,Retd;D.J. &Advocate	S.B.C.M.A.No.4964 / 2011Smt.Anita Sharma V/s Dinesh Sharma	Mr.Vikas Bijarnia	Mr.Shambhoo Singh


 असचिव
 राज.राज्य विधिक सेवा प्राधिकरण ,
 जोधपुर